



आयकर अपीलीय अधिकरण, चेन्नै पीठें  
**INCOME TAX APPELLATE TRIBUNAL CHENNAI BENCHES CHENNAI**

दिनांक 02 - 05 फ़रवरी 2026 तक पीठों का गठन  
CONSTITUTION FROM 02.02.2026 TO 05.02.2026

<u>Hon'ble S/Shri/Ms.</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & Inturi Rama Rao, AM	"B"	1 (THROUGH HYBRID HEARING)
Aby.T.Varkey, JM & Padmavathy.S, AM	"C"	2 (THROUGH HYBRID HEARING)
Inturi Rama Rao, AM & Manu Kumar Giri, JM	"D"	3 (THROUGH HYBRID HEARING)
S.S.Viswanethra Ravi, JM & S.R.Raghunatha, AM	"A"	4 (THROUGH HYBRID HEARING)

दिनांक 09 - 12 फ़रवरी 2026 तक पीठों का गठन  
CONSTITUTION FROM 09.02.2026 TO 12.02.2026

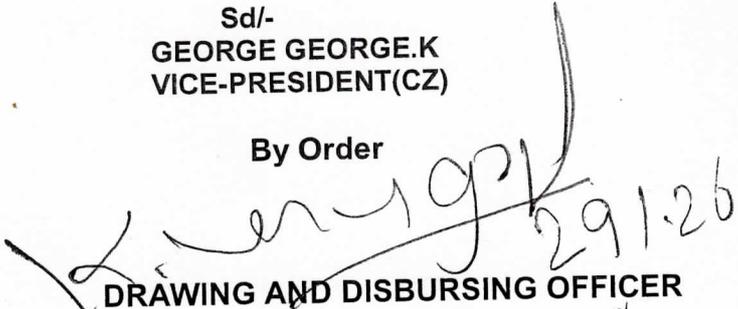
<u>Hon'ble S/Shri/Ms.</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & Inturi Rama Rao, AM	"B"	1 (THROUGH HYBRID HEARING) (FROM 10.02.2026 TO 12.02.2026)
Aby.T.Varkey, JM & Padmavathy.S, AM	"C"	2 (THROUGH HYBRID HEARING)
S.S.Viswanethra Ravi, JM & S.R.Raghunatha, AM	"A"	3 (THROUGH HYBRID HEARING)
Manu Kumar Giri, JM & S.R.Raghunatha, AM	"D"	3 (THROUGH HYBRID HEARING)

NOTE: (1) Shri George George.K, VP will be on leave on 09.02.2026.  
(2) "B" Bench will not function on 09.02.2026.

Chennai  
Dt:29.01.2026

Sd/-  
GEORGE GEORGE.K  
VICE-PRESIDENT(CZ)

By Order

  
DRAWING AND DISBURSING OFFICER